

:ITEM NO.94

REGISTRAR COURT.2

SECTION XI

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

Date: 26/03/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Anurag Singh,Adv.
Mr. M.M. Kashyap,Adv.

For Respondent(s) Mr. Avnish Singh,Adv.
Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following
ORDER

Petitioner has to disclose the outcome of dasti service
and served respondents may file counter affidavit before
8.5.2009.

List the matter on 8.5.2009.

(S.G.SHAH)
Registrar